

Agricultural University for Himachal Pradesh

755. SHRI HEM RAJ : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Punjab Agricultural University is being divided into three parts and separate Universities are going to be reorganised at Ludhiana for Punjab and at Hissar for Haryana ;

(b) whether the Palampur campus of the Punjab University in Himachal Pradesh is going to be revised to the status of an Agricultural University for Himachal Pradesh ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) It is proposed to dissolve the existing Punjab Agricultural University and have two Agricultural Universities in its place for the present.

(b) The Committee set up by the Government of India to consider the question of division of the existing Punjab Agricultural University has given its recommendations in favour of having separate Agricultural Universities for Haryana, Punjab and Himachal Pradesh. The recommendation was not for raising the Palampur campus to the status of an Agricultural University, but for starting an Agricultural University with the existing Palampur campus as well as the Agricultural College of Solan affiliated to the Punjab University as the nucleus for new Agricultural University. The Government of Himachal Pradesh is considering this proposal. They have not yet decided whether they should have an Agricultural University or a multifaculty University with strong emphasis on agriculture. Until the Himachal Pradesh makes separate arrangements, it has been recommended that the Palampur campus will remain a constituent unit of the new Punjab Agricultural University with headquarters at Ludhiana.

(c) Does not arise.

Recommendations Regarding Labour Policy by National Commission on Labour

756. SHRI N. K. SOMANI :

SHRI S. K. TAPURIAH :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have agreed to some of the recommendations made by the National Commission on Labour to give new look to the Labour Policy ; and

(b) if so, what are those and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The Recommendations of the Commission are under consideration in consultation with the interests concerned.

प्राकाशवाणी के उन कर्मचारियों का स्थानान्तरण जो 5 वर्ष से अधिक समय से दिल्ली में रह रहे हैं

757. श्री राम चरण : क्या सूचना और प्रसारण तथा संचार मंत्री 21 अगस्त, 1969 के अतारोकित प्रश्न संख्या 4323 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उक्त प्रश्न के उत्तर के भाग (ख) तथा (ग) के सम्बन्ध में जानकारी एकत्र कर ली है ;

(ख) यदि हां, तो क्या इसे सभा-पटल पर रखा जायेगा ताकि यह पता चल सके कि क्या उन सभी प्रोग्राम एक्जीक्यूटिवों, ट्रांसमिशन एक्जीक्यूटिवों, सहायक केन्द्र इंजीनियरों, सहायक इंजीनियरों, इंजीनियरिंग सहायकों, वरिष्ठ इंजीनियरिंग सहायकों, सहायक केन्द्र निदेशकों का तबादला कर दिया गया है जो पांच वर्षों से भी अधिक समय से दिल्ली में कार्य कर रहे थे ; और

(ग) यदि नहीं, तो उनका स्थानान्तरण न करने के क्या कारण हैं तथा सरकार का उनको कब तक स्थानान्तरण करने का विचार है और इस सम्बन्ध में किस प्रकार की नीति बनाई जा रही है ?